

- 1 -

PROFORMA FOR DECLARATION ASSETS
(AS On 31-03-2012)

Name of officer (In full)

थामस एक्का

Date of Birth

15-04-1968

Present post held

व्यवहार न्यायाधीश वर्ग-एक बालोद छोगो ।

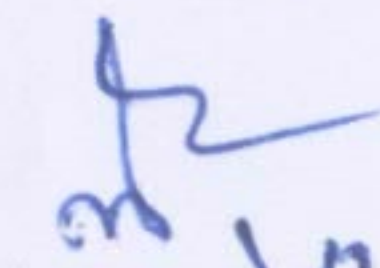
Immovable Property				
Name of Disision Taluka and Village in Which property is Situaded	Name and details of Property		If not in own name,state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase,lease, Mortgage, inheritance, gift or otherwise with details of persons from whom acquired.
	Housing and other Buildings	Land		
1	2	3	4	5
1- ग्राम नारायणपुर चिरवारी पोस्ट-आरा तह० व जिला जसपुरनगर छत्तीसगढ़ । 2- मौजा-झण्डा न्यू स्वागत विहार फेस-1 पटवारी हल्का नंबर-51 रा०नि०मं० तह० व जिला रायपुर छोगो ।	कच्चा मकान	3.85 एकड़ प्लॉट नं०-जी०आई०-32 2000 वर्गफुट	श्री जोवाकिम एक्का पिता सामुवेल एक्का रिश्ता - पिता स्वयं के नाम पर	शासकीय पट्टा क्रय किया गया ।

Movable Property (Valued Above 25,000/- of Rs.)	
Name of Articles	
1- एक मारुति कार (वेगनआर) क्रमांक-सी0जी0 / 04 / एच0ए0 / 3294 2- एक मोटर सायकिल क्रमांक- सी0जी0 / 09 / जेड0एफ0 / 0714	
Jewellery (Lump Sum)	
Jewellery (Worth Rs.)	
1- सोने का जेवर 66.59 ग्राम कीमती लगभग-1,00,000 / -(एक लाख रुपये ।	
Share / Debentures	
Name of issuing Company 1	Nos.of Shares 2
Nil	Nil

Life Insurance Policy & Others

Life Insurance Policy & Others			
Name of issuing Company 1		Amount 2	
भारतीय जीवन बीमा निगम 1- पॉलिसी नंबर- 384481337 2- पॉलिसी नंबर- 384481210 3- पॉलिसी नंबर- 385632443 4- पॉलिसी नंबर- 383878800			
		82,464 = 00	
		1,92,348 = 00	
		1,50,000 = 00	
		20,000 = 00	
		Total Amaunt - 4,44,812 = 00	
Bank Deposites / Securities & Invesments			
	Name of Bank	City	Amount
1) Fixed Deposites	Nil	Nil	Nil
2) Savings Bank A/CS	भारतीय स्टेंट बैंक बालोद शाखा बालोद जिला बालोद छ0ग0 ।	बालोद	10,84,4498 = 00
3) PPF	भारतीय स्टेंट बैंक बालोद शाखा बालोद जिला बालोद छ0ग0 ।	बालोद	4,73,835 = 00
4) GPF	Nil	Nil	8,07,947 = 00
5) NSS	Nil	Nil	Nil
6) Others	Nil	Nil	Nil

1- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated .
 Note- the expected declaration of assets is subject to provisions of C.G. Civil Services (Conduct) Rules 1965


 10.1.013
Signature & Date

PROFORMA FOR DECLARATION ASSETS
(AS On 31-12-2012)

Name of officer (In full)

Date of Birth

Present post held

थामस एक्का

15-04-1968

व्यवहार न्यायाधीश वर्ग-एक बालोद जिला बालोद छ०ग० ।

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16/1/13
Signature & Date